

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8543/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RADHEY

Respondent(s)

Date : 18-07-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Samir Ali Khan, Adv.
Mr. Abhishek Chaudhary, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps be taken by the learned counsel for service on the sole respondent within two weeks' time. Thereafter, notice be issued.

List again on 17th of August, 2017.

RAJESH KUMAR GOEL
Registrar